

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/01455/2018

Dated Wednesday, the 31st day of October, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE MR.R.RAMANUJAM, MEMBER(A)**

C.Jagadheesan,
S/o.Chinnappan,
No.113, Thamaraikulam Street,
Pallikonda, Vellore District 635 809.

... Applicant

By Advocate M/s M.Gnanasekar

Vs.

1.Union of India, Rep., by
The Secretary to Government,
Ministry of Culture, New Delhi.

2.The Archaeological Survey of India,
rep. by its Director General,
24, Tilak Marg, New Delhi, 110 011.

3.The Superintending Archaeologist,
Archaeological Survey of India,
Fort St. George, Chennai 9.

4.Superintending Archaeologist,
Archaeological Survey of India,
Vellore Circle, Vellore.

5.The Senior Conversation Assistant,
Archaeological Survey of India,
Fort Vellore, Vellore.

... Respondents

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

Mr.M.Gnanasekar, counsel for the applicant is present in the court and prays permission to withdraw this OA with liberty to file a fresh OA with better documentation, which is allowed. He has also made an endorsement in the file to that effect.

2. Accordingly, OA is dismissed as withdrawn.

(R.RAMANUJAM)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

31.10 .2018

M.T.